COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.138 of 2015

Dated: 16th September, 2016

In the matter of :

Damodar Valley Corporation … Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

O R D E R

Due to fire in the office building, the court could not assemble on *15th September, 2016*.

As agreed by the parties, list the matter on ***25th October, 2016.***

Court Master

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